

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 112

IA No. 325/2024
and
CP (IB) No. 13(CH)2024

IN THE MATTER OF:

Axles India

...Petitioner

Vs.

Indo Farm Equipment Limited

...Respondent

Under Section: 9, IBC 2016, R 11 NCLT, 2016

Order delivered on 05.06.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner: Mr. Krishan Vrind Jain, PCA
For the Respondent: Mr. Atul V. Sood, Advocate

ORDER

On the joint request of Ld. Counsel for the parties, list the matter for arguments on 11.06.2024 in the supplementary list.

Sd/-

Sd/-

(L. N. GUPTA)
MEMBER (T)

(HARNAM SINGH THAKUR)
MEMBER (J)

Preeti